

(15)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01/05/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/35/2018  
NAME OF THE PETITIONER(S) : P.M.GURUDAS & 1 ANOTHER  
NAME OF THE RESPONDENT(S) : HOTEL GURU PVT LTD & 6 OTHERS  
UNDER SECTION : 241/242

S.No.	Name (in Capitals)	Represented by	Signature
1.	B. Sarathbabu	for R <sup>1</sup> Res prodeunt	B. Sarathbabu
2.	J. LENIN	for Petitioner	

ORDER

Counsel for the Petitioner is present. Counsel for R2 is present; prayed for time to file the reply. There is no representation on behalf of R1 and R3 to R7. It has been submitted by Counsel for the Petitioner that private notice was sent to the said Respondents; which has been served on R1, R3, R6 and R7; but there is no representation in spite of the service of notice. It appears that the said Respondents are not interested to pursue the matter. Therefore, R1, R3, R6 and R7 are proceeded *ex parte*. Counsel for the Petitioner is directed to send a fresh notice to R4 and R5 and file the proof of service on next date of hearing. Put up on 25.06.2019 at 10.30 A.M.

59  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk